Declaration of Assets and Liabilities

Year 2024 - 25

RETA

	I, PRIYE	ANKA	son/daughter	/wife off	RAVI KU	MAR,
aged	1 28	years, belongin	ng to BIX	IAR LEG	IS LATIVE	ASEMBI
servi	ce and presently	working as o.F.F.	ICE A	TIENDA	HV1	
gkve	herein below the	details of the assets	(immovable,	movable, b	ank balance,	, etc.) of
myse	elf, my spouse and	dependants*:				
A.	Details of mov					
giver		name indicating the o	extent of join	t ownership	will also ha	ve to be
Sr.	2 1 2 17 14 11 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1					
No.	Description	Self	Spouse Name(S) RAVI KUNAL	Dependan t-1 Name	Dependant- 2 Name	Dependan t-3 Etc. Name
No.	Description Cash	20,000 /-		t-1	2	t-3
No.			Name(S) RAVI KUNAR 50,000/-	t-1 Name SHIVANSH	2	t-3
No.	Cash Deposits in Banks, Financial	20,000 /- SBI, BIHAR VIDHAM MANDAL BRANCH	Name(S) RAVI LUMAIL 50,000/- SB1, KHIZERS A/c-340594 70,000/-	t-1 Name SHIVANSH PRH 83952	2	t-3

	al l			RAVI KUMAR	Name	Name	Etc. Name
	(i)	Cash	20,000 /-	20,000/-	SHIVANSH		
	(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI, BIHAR VIDHAM MANDAL BRANCH A/C-39663666886 ₹ 23,826 [— SBI, MAKMDUMPURBA A/C-35104168231 ₹ 6,150 /—	A/e- 340594 = 70,000/-	Secretary and the second	NIL	NIL
	(iii)	Bonds, Debentures and Shares in companies	SGB-29 E 16,000/-	MIL	NIL	NIL.	NIL
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	MIL .	MIL	NIL	NIL	NIL
The second secon	(v)	Motor Vehicles (details of make, etc.)	NIL .	MOTOR CYCLE HONDA XP 125- E 1,000001- Approx	NIL	NIC	NIL
	(vi)	Jewellery (give details of weight and value)	408 40LB € 3,20,000/- Approx SILVER 2008 € 20,000/- Approx	159 4015 = 100,000/-	MIL	NIL	NIC .
	(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	· NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	'NIL,	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	MIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	714
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s) SBI BIN PIC VID YEAR MEND PICE	Amount outstanding as on 15.022025	
(a)	(i) Loans from Banks	SBI, BIH AR VIDYAN MANDAL		
	(ii) Loans from financial institutions	A/c-42251328158	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL	
	(b) dues to departments dealing with supply of water	MIL	NIL	
	(c) dues to departments dealing with supply of electricity	NI C	NIE	

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(d) dues to departments dealing with telephones		NIL	NIL	
(e) dues to departments dealing with government transport (including aircraft and helicopters)		NIL	NIL	
	(f) Other dues, if any	NIL	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	DWSPP5099H	MIL	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	MIL	MIL	
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL	
	(iv) Property Tax	NIL	NIL	

C. <u>Personal Detail</u>

Place: PATNA

Date: 13.02.2025

GPF/CPF/PRAN No. Gender	:- :-	P (M/F)
Date of Birth	·-	0 6 1 2 1 9 9 6 (DD/MM/YYYY)
Class/Group		(A/B/C)
Cadre	:-	BIHAR LEGIS LATIVE ASSEMBLY SECRETARIAT SERVICE (Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	:= 2	JEHANAB AD

I hereby declare that the above details are true to the best of my knowledge and belief.

Priyanka Signature
Name of Employee: PRIYANNA
Designation: OFFICE ATTENDANT

Department: BIHAR LEGISLATIVE ASSEMBLY
SECRETARIAT.

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